

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 690 of 2002

Jabalpur, this the 14th day of January, 2003.

Hon'ble Mr. Justice N.N. Singh- Vice Chairman
Hon'ble Mr. Sarveshwar Jha- Member (Admnv.)

K.K.Dey S/o late Sri C.C.Dey,
aged about 59 years, Employed as
Senior Section Engineer (Construction)
Under Chief Engineer (Construction)
S.E.Railway, Bilaspur and R/o Rly.
Settlement, Bilaspur (C.G.)

-APPLICANT

(By Advocate- None)

Versus

1. Union of India through
General Manager, S.E.Railway,
Garden Reach, Kolkata-43.

2. Deputy Chief Engineer (Construction)
Construction Office, Rly. Settlement,
S.E.Railway, Bilaspur, C.G.

-RESPONDENTS

O R D E R (ORAL)

None appeared on behalf of the applicant on
13.11.2002, and defects pointed out by the office were not
removed by the applicant. In view of the fact that five
adjournments were given to the applicant to remove the
defects, ^{and that} today also nobody is present on behalf of the
applicant, it appears that the applicant has no interest
in prosecuting this case. Accordingly, this O.A. is
dismissed for non-prosecution.

Sarveshwar Jha

(Sarveshwar Jha)
Member (Admnv.)

N.N. Singh

(N.N. Singh)
Vice Chairman

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पृष्ठांकन सं. ओ/न्या..... जवलपुर, दि.....
परिविधि दालो दिला
(1) अधिक, उमा चारपाटा, जलालपुर
(2) अधेक श्री/दीप्ती/दीपा..... कालासल
(3) द्रष्टव्यी श्री/दीपाली/दीपा..... कालासल
(4) चंद्रपाल, क्लेरेंस, जलालपुर, दिला
सूचना एवं आवश्यक जानकारी
उपर्युक्त

Asst. Registrar, Adm.

Chivas Cane
15/1/03

Issued
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B3